

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 7167 OF 2012
BEFORE THE REGISTRAR SUNIL THOMAS

M/S THE INDURE P.LTD.,GHAZIABAD

Appellant (s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With appln(s) for permission to file additional documents

Date: 26/02/2014 This Appeal was called on for hearing today.

For Appellant(s) Ms.Rashmi Singh,adv.
Mr. Adarsh Upadhyay,Adv.

For Respondent(s) Mr.Ashutosh Kr.Sharma,adv.
Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete. Await records.
List the matter on 15.07.2014.

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||(Sunil Thomas)
|Registrar|
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SB